

Declaration of Assets and Liabilities

Year 2025

I, Bharat Prasad, son/daughter/wife of Late Bhagnat Prasad
aged 58 years, belonging to Bihar Legislative Assembly sect
service and presently working as Assistant section officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	Rs. 15000/-	Rs. 11000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 68000/- SBI Rs. 150000/- PPF yearly Rs. 1500/- RD/Month	Rs. 72000/- PNB yearly	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	7 L.I.C. Policies Rs. 50000/- yearly	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj super scooter	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-10Gms	Gold-150gms Silver-250gms	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Acre Parental Agriculture Land in village Parasi, Nalanda	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1000 sq. Feet in village Parasi, Nalanda. (Parental)	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	H.No. 144/A, Ward No. 22/C, Near Devi Asthan Sidheshwari Nagar Mainpura PATNA-800001 (1500 sq. Feet)	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	- do	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.03.2025
(a)	(i) Loans from Banks	SBI, Bailey Rd. Patna	Rs. 14,00,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

[Signature]

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMSPD1158Q Rs. 77,164/- (A.Y. 2024-25)	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	Rs. 1760/- yearly	-

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1293

Gender :- M (M/F)

Date of Birth :- 1 6 0 5 1 9 6 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Sect
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 10.02.2025

Signature 

Name of Employee: Bharat Poudyal

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly
Patna.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.